

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH, COURT-II**

7. C.P. (IB)-22(MB)2024

**CORAM:**

**SHRI ANIL RAJ CHELLAN**  
**HON'BLE MEMBER (T)**

**SHRI KULDIP KUMAR KAREER**  
**HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 19.06.2024**

**NAME OF THE PARTIES: - CS Anagha Anasingaraju Liquidator For  
M/S. North American Coal Corporation  
India Private Limited**

**Section: U/s 59 of Insolvency and Bankruptcy Code, 2016**

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**ORDER**

Adv. Vaidehi Kulkarni a/w Adv Avinash Khanolkar appeared for the Liquidator through VC. Registry is directed to issue court notice to the RoC, intimating the next date of hearing. List this matter on **20.08.2024**.

Sd/-  
**ANIL RAJ CHELLAN**  
**Member (Technical)**

*JAGDISH*

Sd/-  
**KULDIP KUMAR KAREER**  
**Member (Judicial)**